

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KAITHAL

ORDER

Consequent upon transfer of Ms. Alka Rani, the then Civil Judge (Junior Division), Kaithal and in continuation of this office order bearing endorsement No. 5046-63 dated 9.7.2018, the Internal Complaints Committees for the Redressal of complaints of sexual harassment of women at work place in this Sessions Division at Kaithal Headquarters and Sub Division at Guhla, are hereby reconstituted, in compliance of the Hon'ble High Court's instructions contained in letter No. 564 Spl./E.II/L.80(a) dated 3.7.2018, consisting of the following Judicial Officers:

Kaithal Headquarters	1. Ms. Taranjit Kaur, Additional District and Sessions Judge, Kaithal.	Chairperson
	2. Ms. Madhulika, Civil Judge (Senior Division)-cum- Chief Judicial Magistrate, Kaithal.	Member
	3. Ms. Indu Bala, Additional Civil Judge (Senior Division), Kaithal.	Member
	4. Ms. Asha Bindlish, Advocate, District Courts, Kaithal.	Member
Guhla Sub Division	1. Ms. Taranjit Kaur, Additional District and Sessions Judge, Kaithal	Chairperson
	2. Ms. Madhulika, Civil Judge (Senior Division)-cum- Chief Judicial Magistrate, Kaithal	Member
	3. Ms. Indu Bala, Additional Civil Judge (Senior Division), Kaithal	Member
	4. Ms. Harjinder Kaur, Advocate, Sub Division, Guhla.	Member

All concerned be informed accordingly.

Dated: 22.10.2019

Natyal
(Naresh Katyal)
District and Sessions Judge,
Kaithal

Endorsement No. 7883-7900 Dated 22.10.2019

A copy is forwarded to the following for information and necessary action:

1. The Registrar (General), Punjab and Haryana High Court, Chandigarh, w.r.t. letter referred to above.
2. The Registrar (Vigilance), Punjab and Haryana High Court, Chandigarh.
3. All the Judicial Officers posted in Kaithal Sessions Division.
4. Ms. Asha Bindlish, Advocate, District Courts, Kaithal.
5. Ms. Harjinder Kaur, Advocate, Guhla.

Natyal
(Naresh Katyal)
District and Sessions Judge,
Kaithal.
Unique ID No. HR-0057
22.10.2019